

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CA (CAA) No. 43/Chd/Hry/2023
(1st Motion)

IN THE MATTER OF:

Convergys India Services Pvt. Ltd. ... Transferor Company

And

Concentrix Services (Netherlands) BV ... Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 07.03.2024.

Sd/-

Court Officer